NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.73/(MAH)/2016 CA No. 19/2016 & IA No. 35/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Sushil Dhurchand Bothra

V/s. M/s. Arham Anmol Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 235 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|--|---------------------------------------|
| 1 | K.c. Jacob | Advocate | Jel. |
| 2 | 9 Aut Am Jain | hif for Advocate M. J. Bhatt For Respondent No 1 | for Petitioner for Respondent No. 1 |
| 3. | Togan Rujabi | Respondent No. 2 | Hujaki For Respondent |
| 3. | Røjerdre Jain | 6 Dua Associates for Respondent 203 | No. 2. |

ORDER

C.A. No. 19/2016 & I.A. No.35/2016 in C.P. No. 73/397-398/CLB/MB/MAH/2016

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 24th January, 2017.

B.S.V. PRAKASHKUMAR Member (Judicial)

Dated: 23.11.2016

V. NALLASENAPATHY

Member (Technical)